

### Commission on Highway Tragedy

5234. KUMARI UMA BHARTI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have set up any commission to enquire into the Jammu and Kashmir Highway tragedy;

(b) if so, the details thereof;

(c) whether the State Government has adopted a non-co-operative attitude to the said commission; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVENSH CHATURVEDI) : (a) Yes, Sir.

(b) A one man Commission headed by Justice I.K. Kotwal, a retired Judge of the State High Court has been appointed to look into the cause of the tragedy and to suggest remedial measures to prevent such incidents in future. The Commission has been asked to submit its report by the end of May, 1995.

(c) No, Sir.

(d) Does not arise.

[English]

### Employment Creation by Private Sector

5235. SHRI DHARMANNA MONDAYYA SADUL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are considering to take up the matter with organised private sector to create substantial employment in the light of economic liberalisation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) and (b). The information is being collected and will be laid on the Table of the House.

### Family Courts

5236. SHRI TARA SINGH :  
SHRI V. SREENIVASA PRASAD :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "Need to set up more family courts stressed" appearing in the Statesman dated April 9, 1995;

(b) if so, the reaction of the Government thereto;

(c) whether there is demand to strengthen the laws to check violence against women and to set up more family courts; and

(d) the steps taken by the Government to open more family courts?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) to (d). Family Courts are to be set up by the State Governments under the provisions of Section 3 of the Family Courts Act, 1984, in Consultation with the concerned High Court. The Central Government, on receipt of a proposal in this regard, is only to notify the coming into force of the Act in the States which is not only done very promptly but the State where such Courts have not yet been constituted, are also being reminded. The National Commission for Women has a mandate to examine various law relating to women which provide constitutional and legal safeguards to them. In addition, the Department of Women and Child Development is reviewing the four Legislations with which it is concerned, i.e. The Dowry Prohibition Act, 1961; The Commission of Sati (Prevention) Act, 1987; The Indecent Representation of women (Prohibition) Act, 1986 and The Immoral Traffic (Prevention) Act, 1956.

[Translation]

### Temperature level

5237. SHRI MOHAN SINGH (Deoria) : Will the PRIME MINISTER be pleased to state :

(a) whether meteorologists have announced that the temperature may touch the level of 50 degree C between May, 15 and June, 10, 1995 in some parts of the country;

(b) if so, whether the Ministry of Science and Technology has got the said forecast factually confirmed; and

(c) the likely adverse impact thereof on the people and the action being taken to deal with this situation?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVENESH CHATURVEDI) : (a) and (b). No, Sir. The India Meteorological Department (IMD) has not issued such forecast. However, occurrence of temperatures as high as 50 degree C at one or two places in India for short spells during summer months is not an unusual phenomenon. For example Dholpur and Anoopgarh in Rajasthan recorded 50 degree C during the summer of 1994.

(c) Question does not arise, Sir, in view of (a) and (b) above.